DEVELOPMENT OF DARBHANGA RAJ QUILA

†2228. SHRI GOPAL JEE THAKUR:

Will the Minister of TOURISM be pleased to state:

(a) whether there is any scheme/policy to conserve and develop the historical Darbhanga Raj Quila as a tourist place by declaring it as national heritage; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a): As per the information given by Archaeological Survey of India (ASI), there is no provision under Ancient Monuments and Archaeological Sites and Remains Act, 1958 to declare any place as National Heritage. Further, at present there is no proposal under consideration to declare Darbhanga Quila as a Monument of National importance under the provision of AMASR Act, 1958.

(b): Does not arise.

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